Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 24.05.2012

The meeting No.07/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 24.05.2012 in Room No.4 of DGFT under the Chairmanship of Shri A.K. Singh, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
3.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.05/AM-13 dated 10.05.2012 were ratified. The agenda for meeting No.07/AM-13 dated 24.05.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 7/84-ALC3/2012 MEETING DATE : 24.05.2012

	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:7/84-ALC3/2012 24.05.2012	Status: Approved
HQ File :01/84/050/00003/AM13/		Lic.No/Date:0410134070 23.02.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/20/2011-12/Hosv., dated 23.05.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Underwear Top (Long	450 Nos.	Interlock in natural 50%	1.30	Sq.
	Sleeves) HSC Model in		Viscose 50% Aramide knitted	meter	per
	black & natural colour in		fabric, Width-63", GSM-	piece	
	nomex (S, M, L, XL, XXL		200+/-10%		
	& XXXL)		Interlock in black 50% Viscose	1.07	Sq.
			50% Aramide knitted fabric,	meter	per
			Width-70.8", GSM-190+/-	piece	
			10%		
			Interlock in black 50% Viscose	0.10	Sq.
			50% Aramide knitted fabric,	meter	per
			Width-25.6", GSM-260+/-	piece	
			10%		
			100% Nomex sewing thread in	154 r	neter
11				_	
			70/2 in natural colour	per piece	
2.	Underwear Top (Long	230 Nos.	70/2 in natural colour Interlock in natural 50%	_	
2.	Underwear Top (Long Sleeves) HSC Model in	230 Nos.		per piece)
2.		230 Nos.	Interlock in natural 50%	per piece	Sq.
2.	Sleeves) HSC Model in	230 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted	per piece 1.30 meter	Sq.
2.	Sleeves) HSC Model in black & natural colour with	230 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-	per piece 1.30 meter	Sq.
2.	Sleeves) HSC Model in black & natural colour with PORSCHE embroidery in	230 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-200+/-10%	per piece 1.30 meter piece	Sq. per
2.	Sleeves) HSC Model in black & natural colour with PORSCHE embroidery in nomex (S, M, L, XL, XXL	230 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-200+/-10% Interlock in black 50% Viscose	per piece 1.30 meter piece 1.07	Sq. per
2.	Sleeves) HSC Model in black & natural colour with PORSCHE embroidery in nomex (S, M, L, XL, XXL	230 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-200+/-10% Interlock in black 50% Viscose 50% Aramide knitted fabric,	per piece 1.30 meter piece 1.07 meter	Sq. per
2.	Sleeves) HSC Model in black & natural colour with PORSCHE embroidery in nomex (S, M, L, XL, XXL	230 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-200+/-10% Interlock in black 50% Viscose 50% Aramide knitted fabric, Width-70.8", GSM-190+/-	per piece 1.30 meter piece 1.07 meter	Sq. per

			Width-25.6", GSM-260+/-	piece
			100% Nomex sewing thread in	154 meter
			70/2 in natural colour	per piece
3.	Underwear Top (Long	1030 Nos.	Interlock in natural 50%	1.16 Sq.
	Sleeves) HSC Model in		Viscose 50% Aramide knitted	meter per
	black & natural colour in		fabric, Width-63", GSM-	piece
	nomex (S, M, L, XL &		190+/-10% (Ref.8650)	
	XXL)		Interlock in natural 50%	1.30 Sq.
			Viscose 50% Aramide knitted	meter per
			fabric, Width-63", GSM-	piece
			200+/-10%	
			Interlock in natural 50%	1
			Viscose 50% Aramide knitted	meter per
			fabric, Width-20.9", GSM-	piece
			250+/-10%	
			100% Nomex sewing thread in	
			70/2 in natural colour	per piece
4 .	Underwear Long Pants	1300 Nos.	Interlock in natural 50%	1.20 Sq.
	HSC Model in natural &		Viscose 50% Aramide knitted	l .
	natural colour in nomex (XS,		fabric, Width-63", GSM-	piece
	S, M, L, XL, XXL &		190+/-10%	2.62
	XXXL)		Interlock in natural 50%	
			Viscose 50% Aramide knitted	meter per
			fabric, Width-63", GSM-	piece
			200+/-10%	105
			100% Nomex sewing thread in	195 meter
			70/2 in natural colour	per piece
 5.	Underwear Balaclavas made	550 Nos.	Jersey nomex fabric in natural	0.14 Sq.

	in nomex fabric (2 eyes, large opening, small opening)		colour 50% Viscose 50% Aramide, Width-59", GSM-140+/-10%	meter piece	per
			100% Aramide Cote 1x1 rib fabric in natural, GSM-210+/-10%, width-65"	0.38 meter piece	Sq. per
			100% Nomex sewing thread in 70/2 in natural colour	85 meter piece	per
6.	Underwear Balaclavas made in nomex fabric with PORCHE embroidery (large opening)	58 Nos.	Jersey nomex fabric in natural colour 50% Viscose 50% Aramide, Width-59", GSM-140+/-10%	0.14 meter piece	Sq. per
			100% Aramide Cote 1x1 rib fabric in natural, GSM-210+/-10%, width-65"	0.37 meter piece	Sq. per
			100% Nomex sewing thread in 70/2 in natural colour	85 meter piece	per
7.	Underwear Balaclavas made in nomex fabric black (large opening & small opening)	300 Nos.	Jersey nomex fabric in natural colour 50% Viscose 50% Aramide, Width-59", GSM-140+/-10%	0.14 meter piece	Sq. per
			Interlock in black 50% Viscose, 50% Aramide, GSM-220+/-10%, width-59" 100% Nomex sewing thread in 70/2 in natural colour	0.37 meter piece 85 meter piece	Sq. per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:4/3/84-ALC3/2012		Meet No/Date:7/84-ALC3/2012 24.05.2012	Status: Deferred
$\begin{vmatrix} 2 \end{vmatrix}$	HQ File :01/84/050/00020/AM13/		Lic.No/Date:0710086534 23.02.2012	Defer Date:21.06.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 21.06.2012.

		-	I	Status: Deferred
3	HQ File :01/84/050/00395/AM12/			Defer Date: 21.06.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued a deficiency letter to applicant firm on 22.05.2012. However, the reply/detailed information is still awaited from the applicant firm. Therefore, It was decided to defer the case for re-listing on 21.06.2012.

			1	Status: Deferred
4	HQ File :01/84/050/00419/AM12/		1	Defer Date: 21.06.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued a deficiency letter to applicant firm on 22.05.2012. However, the reply/detailed information is still awaited from the applicant firm. Therefore, It was decided to defer the case for re-listing on 21.06.2012.

		5	Meet No/Date:7/84-ALC3/2012 24.05.2012	Status: Deferred
5	HQ File :01/84/050/00421/AM12/			Defer Date: 21.06.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued a deficiency letter to applicant firm on 22.05.2012. However, the reply/detailed information is still awaited from the applicant firm. Therefore, It was decided to defer the case for re-listing on 21.06.2012.

Case No.:2/3/84-ALC3/2012	Party Name: NARASIMHA MURTHY.MR(PROP.TECHNO FLEX INDUSTRIES)	Meet No/Date:7/84-ALC3/2012 24.05.2012	Status: Rejected
HQ File :01/84/050/00018/AM13/	RLA File :07/24/040/00537/AM12/	Lic.No/Date:0710087412 30.03.2012	Reject

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided size and weight of export product, calculation sheet for cellulose insole board/shank board to make insole and wastage claims in this case to consider the proposal. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:3/3/84-ALC3/2012	l ,	104.05.0010	Status: Approved
HQ File :01/84/050/00019/AM13/		Lic.No/Date:0710087446 02.04.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities

present in the meeting decided to ratify the Advance Authorization issued in this case, taking in cue from SION J-123, as	
detailed below:-	

S.No.	Export Product	Export	Import item	Quantity allowed	
		Quantity			
1.	100% Natural silk fabrics	4316.550	100% Mulberry raw	6000 Kgs.	
	madeups made out of 100%	Kgs.	thrown silk yarn of any		
	mulberry raw thrown silk grade (other than dupion				
	yarn (other than dupion		yarn) (Gummed)		
	yarn)				
The R.A.	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

II I	Party Name: S.KHODAY SILK TWISTING FACTORY,	04.07.0010	Status: Approved
HQ File :01/84/050/00017/AM13/		Lic.No/Date:0710087453 03.04.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that import item is natural silk fabrics and export item is printed/embroidered madeups/sarees. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	100% Natural silk madeups/sarees (printed/embroidered) made of relevant silk fabrics	4166.670 Kgs.		4250 Kgs. (including 2% wastage)

The GSM should match in both import and export. The R.A. may alternatively modify the export obligation, if the applicant firm so desired.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

HQ File :01/84/050/00027/AM13/ RLA File :03/95/040/00059/AM13/ Lic.No/Date:0310694583 14.05.2012		\ /	24.07.2012	Status: Approved
	HQ File :01/84/050/00027/AM13/			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Geo Textile Bags (Net	9,21,000	PP Staple Fibre	599.571 M.T.
	weight 0.630 Kg.)	Nos.	PP MF Stitching	9.675 M.T.
			thread (Special	
			sewing thread)	
2.	Geo Textile Filter Sheet	1,21,410	PP Staple Fibre	Size and GSM of export
	(Net weight 0.410 Kg)	Sq. meter		product has not been
				specified. Once the details
				are available, import
				quantity item will be
				worked out.
The R A	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions			

MANUAL AGENDA CASES

(10)

Case No.168	M/s Lastolite Imaging Solution Pvt. Ltd., Tamil Nadu			
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/54/AM-11/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0410112706 dated				
26.03.2010.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee suggested the applicant firm to clearly indicate the width of fabric in future in order to avail the repeat norms. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
		` '		anowed
1.	Cubelite made out of synthetic	250 Nos.	Synthetic fabric nylon	900 Sq. meter
	fabric nylon taffeta coated		taffeta coated fabric	
	fabric, size-2 feet, code:A2486			
2.	Cubelite made out of synthetic	600 Nos.	Synthetic fabric nylon	4860 Sq. meter
	fabric nylon taffeta coated		taffeta coated fabric	
	fabric, size-3 feet, code:A3686			
3.	Cubelite made out of synthetic	150 Nos.	Synthetic fabric nylon	1612.500 Sq.
	fabric nylon taffeta coated		taffeta coated fabric	meter
	fabric, size-4 feet, code:A4886			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

Case No.169	M/s CLC Corporation, New Delhi			
NC 07/AM-13, dt.24.05.2012	File No.01/84/162/304/AM-11/DES-V			
Ratification of input output norms in respect of Advance Authorisation No. 0510114531 dated				
19.01.2004.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Ms. Priyadarshi Manish, Advocate, present before the NC on behalf of the firm. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case, as per decision taken in NC meeting held on 19.6.2003 allowing 6% wastage, as detailed below:-

S	S.No.	Export Product	Export	Import item	Quantity allowed
			Quantity		
	•	100% Acrylic fabric, GSM-300-350	45,925 Kgs.	Acrylic fibres 1.8 denier, 50 MM	48,680.5 Kgs. (including 6% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(12)

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	Case No.170	M/s. Gaurav International, Gurgaon.			
	NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/299/AM-11/DES-V			
	Ratification of input output norms in respect of Advance Authorisation No.0510279025 dated				
	09.12.2010.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies Top made of 100% Silk		100% Silk dyed woven	1 ()
	dyed woven fabric, GSM-50+/-		fabric, GSM-50+/-10%	2.00 sq. meter per
	10%, Style:00401177			piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.171	M/s. Gaurav International, Gurgaon.			
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/245/AM-12/DES-V			
Ratification of input output norms in respect of Advance Authorisation No.0510277382 dated 19.11.2010.				

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that in the export side, size of each of the export product has not been mentioned. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to maintain status quo in this case as indicated in earlier decision of NC meeting held on 19.11.2010.

(14)

Case No.172 M/s Gaurav International, Gurgaon			
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/139/AM-11/DES-V		
Ratification of input output norms for Advance Licence No.0510267555 dated 06.07.2010 under para			
4.7 HBP.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/19/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100% Silk dyed	3500 Nos.	100% Silk dyed woven	1.57 Sq.
	woven fabric, GSM-68+/-10% (Style		fabric, GSM-68+/-10%	meter per
	No.786658/788563)			piece
2.	Ladies Top made of 56% Polyester	20,300	56% Polyester 44% Rayon	1.49 Sq.
	44% Rayon dyed woven fabric,	Nos.	dyed woven fabric, GSM-	meter per
	GSM-121+/-10% (Style		121+/-10%	piece

	No.760891)			
3.	Ladies Top made of 56% Polyester 44% Rayon dyed woven fabric, GSM-121+/-10% (Style No.791959)	3595 Nos.	56% Polyester 44% Rayon dyed woven fabric, GSM-121+/-10%	1

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.173	M/s JCT Limited, Phagwara			
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/323/AM-12/DES-V			
Ratification of input output norms in respect of Advance Authorization No.3010081028 dated				
29.11.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC (MSME). It was, therefore, decided to await the same and defer the case for re-listing on 21.06.2012.

(16)

Case No.174	M/s Concord Creation (I) Pvt. Ltd., Bangalore
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/314/AM-12/DES-V
Ratification of input output norms	in respect of Advance Authorization No.0710084195 dated
25.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee as per CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Boys ZIP Off Cargo made of 75%	4610 Nos.	75% Cotton 25% Nylon	5652.406 Sq.
	Cotton 25% Nylon solid dyed,		solid dyed, 21X140D,	meter
	21X140D, 104X66, width-57/57		104X66, width-57/57 inches,	

GSM-160+/-10% inches, GSM-160+/-10%

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.175	M/s T.W. Exports Pvt. Ltd., New Delhi			
NC 07/AM-13, dt.24.05.2012	File No.01/84/162/974/AM-08/DES-V			
Ratification of input output norms against Advance Authorisation No.0510210168 dated 08.10.2007.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Gaurav Sood, Director, present before the NC on behalf of the firm. Mr. Sood presented the samples and explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Duvet cover, size 140 cmsX200 cms.	218 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	0.88 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	2.93 Sq. meter per piece
2.	Duvet cover, size 200 cmsX200 cms.	1094 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	1.179 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	4.0774 Sq. meter per piece
3.	Duvet cover, size 230 cmsX200 cms.	1170 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	1.791 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	4.635 Sq. meter per piece
4.	Duvet cover, size 260 cmsX220 cms.	189 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	2.17 Sq. meter per piece
			100% Polyester Satin fabric, GSM-	4.974 Sq. meter

			90+/-10%	per piece
5.	Pillow case, size 50	3169 Pair	Polyester/Rayon Jacquard fabric,	0.39 Sq. meter
	cmsX75 cms.		GSM-130+/-10%	per pair
			100% Polyester Satin fabric, GSM-	0.374 Sq. meter
			90+/-10%	per pair
6.	Quilt (Throw) with 2	864 Pcs.	Polyester/Rayon Jacquard fabric,	2.154 Sq. meter
	Pcs. P/Sham, size 244		GSM-130+/-10%	per piece
	cmsX265 cms.		100% Polyester Satin fabric, GSM-	7.186 Sq. meter
			90+/-10%	per piece
7.	Quilt (Throw) with 2	286 Pcs.	Polyester/Rayon Jacquard fabric,	3.1345 Sq. meter
	Pcs. P/Sham, size 270		GSM-130+/-10%	per piece
	cmsX300 cms.		100% Polyester Satin fabric, GSM-	8.142 Sq. meter
			90+/-10%	per piece
8.	Curtain with tie knot,	724 Pair	Polyester/Rayon Jacquard fabric,	0.753 Sq. meter
	size 168 cmsX137 cms.		GSM-130+/-10%	per pair
			100% Polyester Satin fabric, GSM-	4.88 Sq. meter
			90+/-10%	per pair
9.	Curtain with tie knot,	1225 Pair	Polyester/Rayon Jacquard fabric,	0.92 Sq. meter
	size 168 cmsX183 cms.		GSM-130+/-10%	per pair
			100% Polyester Satin fabric, GSM-	6.33 Sq. meter
			90+/-10%	per pair
10.	Bolster with filler, size	1294 Pcs.	Polyester/Rayon Jacquard fabric,	0.0817 Sq. meter
	15cmsX30 cms		GSM-130+/-10%	per piece
			100% Polyester Satin fabric, GSM-	0.44 Sq. meter
			90+/-10%	per piece
11.	Cushion cover with	754 Pcs.	Polyester/Rayon Jacquard fabric,	0.084 Sq. meter
	filler, size 25cmsX 40		GSM-130+/-10%	per piece
	cms		100% Polyester Satin fabric, GSM-	0.23 Sq. meter
			90+/-10%	per piece

12.	Pillow Sham, size	2300 Pair	Polyester/Rayon Jacquard fabric,	0.1953 Sq. meter
	50cmsX75 cms		GSM-130+/-10%	per pair
			100% Polyester Satin fabric, GSM-	0.87 Sq. meter
			90+/-10%	per pair
13.	Bed Skirt (Valance	141 Pcs.	Polyester/Rayon Jacquard fabric,	1.0262 Sq. meter
	Sheet), size		GSM-130+/-10%	per piece
	92cmsX190cmsX41		100% Polyester Satin fabric, GSM-	2.5655 Sq. meter
	cms		90+/-10%	per piece
14.	Bed Skirt (Valance	948 Pcs.	Polyester/Rayon Jacquard fabric,	1.1928 Sq. meter
	Sheet), size		GSM-130+/-10%	per piece
	138cmsX190cmsX 41		100% Polyester Satin fabric, GSM-	2.982 Sq. meter
	cms		90+/-10%	per piece
15.	Bed Skirt (Valance	491 Pcs.	Polyester/Rayon Jacquard fabric,	1.28 Sq. meter
	Sheet), size		GSM-130+/-10%	per piece
	152cmsX200cmsX 41		100% Polyester Satin fabric, GSM-	3.199 Sq. meter
	cms		90+/-10%	per piece
16.	Bed Skirt (Valance	115 Pcs.	Polyester/Rayon Jacquard fabric,	1.39 Sq. meter
	Sheet), size		GSM-130+/-10%	per piece
	182cmsX200cmsX 41		100% Polyester Satin fabric, GSM-	3.4755 Sq. meter
	cms		90+/-10%	per piece
17.	Tie back, Size-	3898 pair	Polyester/Rayon Jacquard fabric,	1.1965 Sq. meter
	10cmsX60cms.		GSM-130+/-10%	per pair

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(18)

Case No.176	M/s Gaurav International, Gurgaon		
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/192/AM-11/DES-V		
Ratification of input output norms in respect of Advance Authorisation No. 0510268581 dated			

21.07.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/21/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Top made of 100% Polyester	2270 Nos.	100% Polyester dyed	1.89 Se	q.
	dyed woven fabric, GSM-74+/-10%		woven fabric, GSM-74+/-	meter p	er
	(Style No. 786631)		10%	piece	
2.	Ladies Top made of 70% Cotton	5750 Nos.	70% Cotton 30% Silk dyed	2.24 Se	q.
	30% Silk dyed woven fabric, GSM-		woven fabric, GSM-38+/-	meter p	er
	38+/-10% (Style No.		10%	piece	
	786650/808830)				
3.	Ladies Top made of 70% Cotton	1630 Nos.	70% Cotton 30% Silk dyed	2.32 Se	q.
	30% Silk dyed woven fabric, GSM-		woven fabric, GSM-38+/-	meter p	er
	38+/-10% (Style No. 788554)		10%	piece	
4.	Ladies Top made of 70% Cotton	1960 Nos.	70% Cotton 30% Silk	2.32 Se	q.
	30% Silk bleached woven fabric,		bleached woven fabric,	meter p	er
	GSM-38+/-10% (Style No. 788554)		GSM-38+/-10%	piece	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.177 M/s. Gaurav International, Gurgaon.		
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/368/AM-12/DES-V	
Ratification of input output norms in respect of Advance Authorisation No.0510315826 dated		
30.01.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in the case. Accordingly, Committee as per CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100% Rayon printed woven fabric, GSM-79+/-10%, Style:X5C518	4010 Nos.	100% Rayon printed woven fabric, GSM-79+/-10%	9150 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.178 M/s. Gaurav International, Gurgaon.			
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/212/AM-11/DES-V		
Ratification of input output norms in respect of Advance Authorisation No.0510275208 dated			
19.10.2010.	1 1		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee as per CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Shirt with pocket made of	205 Nos.	60% Cotton 40% Silk dyed	707.250 Sq.
	60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%, Style:93028/93914		woven fabric, GSM-45+/-10%	meter
2.	Ladies Jacket with pocket made of 60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%, Style:93913	104 Nos.	60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%	358.800 Sq. meter

3.	Ladies Dress with collar band made of 60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%, Style:97911	60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%	q.
4.	Ladies Top made of 60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%, Style:93912	60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%	q.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

\ /		
Case No.179	M/s Techno Flex Industries, Mysore	
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/228/AM-12/DES-V	
Ratification of input output norms against Advance Authorization No.0710082683 dated 22.09.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm has enclosed sample of both – full insole and half insole and also given calculation of cutting of insole board and shank board. Accordingly, based on information furnished by the firm and allowing 5% wastage, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting calculate the following norms to ratify the Advance Authorization issued in this case as detailed below-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Footwear Insole components –	4,00,000	Relevant thickness Cellulose	14,224 Nos.
	Full insole-3,00,000 pairs, Half	Pair	Insole Board of 1.00x1.5	
	insole-1,00,000 pairs		meter	

	Relevant	thickness	Shank	6452 Nos.
	Board 1.0	6x1.58 mete	r	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.180 M/s Babu Coir Works		
NC 07/AM-13, dt. 24.05.2012	File No.01/85/50/202/AM-12/DES-V	
Ratification of input output norms in respect of Advance Authorization No.1010045699 dated		
18.08.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case was earlier considered by the NC in its meeting held on 09.02.2012 and due to typographical errors, export quantity has been indicated in Nos. in place of Sq. meters. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to rectify the errors. Accordingly, the export quantity should be read as 48,544 Sq. meters (in place of 48,544 Nos.).

(23)

Case No.181	M/s Richa Global Exports Pvt. Ltd., New Delhi	
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/131/AM-13/DES-V	
Ratification of input output norms against Advance Authorisation No.0510318655 dated 27.02.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee as per CAD & measurement and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Vest made of 100% Nylon	3900 Nos.	100% Nylon net knitted	225 Kgs.
	net knitted fabric, GSM-32+/-		fabric, GSM-32+/-10%	(@57.70
	10%, Style:IM202895			grams per
				piece)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No.182 M/s Gaurav International, Gurgaon		
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/194/AM-11/DES-V	
Ratification of input output norms in respect of Advance Authorisation No. 0510269439 dated		
20.10.2010.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/22/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-70+/-10% (Style No. 786655)	` '	100% Polyester dyed woven fabric, GSM-70+/-10%	0.94 Sq. meter piece
2.	Ladies Top made of 55% Silk 45% Cotton dyed woven fabric, GSM-52+/-10% (Style No. 786637/791512/800834)	6250 Nos.	55% Silk 45% Cotton dyed woven fabric, GSM-52+/- 10%	2.00 Sq. meter per piece
3.	Ladies Top made of 55% Silk 45% Cotton printed woven fabric, GSM-52+/-10% (Style No. 786638/800835)	2550 Nos.	55% Silk 45% Cotton printed woven fabric, GSM-52+/-10%	2.00 Sq. meter piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.183	M/s Richa & Co., New Delhi	
NC 07/AM-13, dt. 24.05.2012	Part File No.01/84/162/438/AM-12/DES-V	
Ratification of input output norms against Advance Authorization No.0510307705 dated 14.11.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Trouser made of 100%	24,185	100% Linen dyed woven	2.13 Sq. meter
	Linen dyed woven fabric, GSM-	Nos.	fabric, GSM-232+/-10%	per piece
	232+/-10%, Style:IB203714			
2.	Ladies crop pant made of 100	1215 Nos.	100% Linen dyed woven	2.23 Sq. meter
	Linen dyed woven fabric, GSM-		fabric, GSM-232+/-10%	per piece
	232+/-10%, Style:IB205973			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.184	M/s Orient Craft Limited, Gurgaon	
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/311/AM-11/DES-V	
Fixation of ad-hoc norms against Annual Advance Authorization No.0510264383 dated 14.05.2010.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification and technical person to explain the case. The case stands for re-listing on 21.06.2012.

(27)

Case No.185	M/s Gaurav International, Gurgaon	
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/195/AM-11/DES-V	
Ratification of input output norms in respect of Advance Authorisation No.0510269440 dated		

30.07.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100% Rayon	22,300	100% Rayon dyed woven	36,349 Sq.
	dyed woven fabric, GSM-90+/-	Nos.	fabric, GSM-90+/-10%	meter (@1.63
	10%, Style:760912			sq. meter per
				piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No.186	M/s IDT, Chennai	
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/430/AM-12/DES-V	
Request for condonation of excess imports against licence No.0410074672 dated 22.09.2005.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for condonation of excess import against the item. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided that excess import cannot be condoned. The applicant firm has to pay the customs duty on the excess import. The Committee, therefore, constrained to reject the request of the applicant firm.

RLA may take suitable consequential action accordingly.

(29)

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	Case No.187	M/s Inmarco Industries Pvt. Ltd., Mumbai	
	NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/292/AM-12/DES-V	
	Ratification of input output norms in respect of Advance Authorization No.0310664311 dated		
	09.11.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/18/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Braided Gland packings made out of	5887 Kgs.	Kevlar Aramid Yarn	5200 Kgs.
	Kevlar Aramid yarn (Arasele,		(Aramid yarn, GFO yarn,	
	Duramid, Flougraf, Fluolion filament		PTEE yarn, Toray Aramid	
	D. Liongraf, Hornet, 53050000:		yarn, Procon yarn, carbon	
	Ramiex, 68151010: Grafpak,		grade yarn of S & Z twist,	
	Supagraf Control, Supagraf Premier,		Lea Ramie PTEE yarn	
	Supagraf Ribbonpak, Supagraf			
	Ribbonpak M.)			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

Case No.188	M/s Lastolite Imaging Solution Pvt. Ltd., Tamil Nadu	
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/122/AM-09/DES-V	
Ratification of Advance Authorization No.0410095119 dated 07.04.2008 under para 4.7 HBP.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(31)

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Case No.189	M/s Orient Craft Ltd., Gurgaon	
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/460/AM-11/DES-V	
Fixation of input output norms under Annual Advance Authorization No.0510264383 dated		
14.05.2010.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(32)

<u> </u>		
Case No.190	M/s Orient Fashions Exports (India) Pvt. Ltd., New Delhi	
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/47/AM-12/DES-V	
Ratification of input output norms in respect of Advance Authorisation No.0510291460 dated		
24.05.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(33)

Case No.191	M/s Masterlal Fabrichem Pvt. Ltd., Mumbai
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/168/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorization No.0310642424 dated	
15.07.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(34)

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	Case No.192	M/s Hitex Healthcare, Una, Himachal Pradesh
Ī	NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/371/AM-12/DES-V
	Ratification of input output norms in re-	spect of Advance Authorisation No.2210012476 dated
	31.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(35)

Case No.193	M/s Loyal Textiles Mills Ltd., Kovilpatti
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/271/AM-12/DES-V
Ratification of input output norms in re	espect of Advance Authorisation No.3510036283 dated
27.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 21.06.2012.

(36)

Case No.194	M/s Fine Fair Exports (India) Pvt. Ltd., Tamil Nadu
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/347/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.3210052361 dated 20.01.2002.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(37)

Case No.195	M/s. Gaurav International, Gurgaon.
	, ,
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/199/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510268408 dated	
19.07.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 21.06.2012.

(38)

Case No.196	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/10/AM-12/DES-V
Ratification of input output norms in res	spect of Advance Authorisation No.0510287773 dated
07.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Top made of 100% Silk	530 Nos.	100% Silk dyed woven	1378 S	Sq.
	dyed woven fabric, GSM-34+/-		fabric, GSM-34+/-10%	meter	
	10%, Style No. INES SHIRT				

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(39)

Case No.197	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/203/AM-12/DES-V
Ratification of input output norms in re-	spect of Advance Authorisation No.0510300854 dated
30.08.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 21.06.2012.

(40)

	<u> </u>	
Case No.198 M/s. Gaurav International, Gurgaon.		M/s. Gaurav International, Gurgaon.
	NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/331/AM-12/DES-V
Ì	Ratification of input output norms in re-	spect of Advance Authorisation No.0510282002 dated
	20.01.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies Top made of 100%	10,200	100% Polyester printed	11,985 Sq. meter
	Polyester printed woven fabric,	Nos.	woven fabric, GSM-	(@ 1.175 sq. meter
	GSM-130+/-10%, Style		130+/-10%	per piece)

No.4489

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(41)

Case No.199 M/s. Gaurav International, Gurgaon.	
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/288/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510308170 dated	
16.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the size of export product i. e. ladies scarf is not possible to compute the requirement of fabric. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ask the applicant firm to send the exact size of the export product and requirement of fabric. It was decided to defer the case for re-listing on 21.06.2012

(42)

Case No.200	M/s Stand21 Exports (India) Pvt., Ltd., Chennai
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/275/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.0410130839 dated 24.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/49/2011-12/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Underwear Top (Long Sleeves)	160 Nos.	Interlock in black 50% Aramide,	0.21 Sq. meter
	HSC Model in black and		50% viscose knitted fabric,	per piece
	natural colour in nomex (S, M,		Width-25.6, GSM-260+/-10%	
	L, XL, XXL & XXXL)		(Ref.C296)	
			Interlock in black 50% Aramide,	1.14 Sq. meter

			50% viscose knitted fabric, width-70.8, GSM-190+/-10% (Ref.C295) Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-63, GSM-200+/-10% (Ref.C895)	1.34 Sq. meter
			100% Nomex sewing thread 70/2 in natural colour	154 meters per piece
2.	Underwear Top (Long Sleeves) HSC Model in black and natural colour with PORCHE embroidery in nomex (S, M, L, XL, XXL & XXXL)	90 Nos.	Interlock in black 50% Aramide, 50% viscose knitted fabric, Width-25.6, GSM-260+/-10% (Ref.C296) Interlock in black 50% Aramide, 50% viscose knitted fabric, width-70.8, GSM-190+/-10% (Ref.C295) Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-63, GSM-200+/-10% (Ref.C895) 100% Nomex sewing thread 70/2 in natural colour	1.14 Sq. meter per piece 1.34 Sq. meter per piece
3.	Underwear BOXER SHORTS in nomex (S, M & L)	350 Nos.	Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-210+/- 10% (Ref.C8650) 100% Nomex sewing thread 70/2 in natural colour	1.06 Sq. meter

4.	Underwear LONG PANTS in nomex (S, M, L & XXL) Total 300 Pcs., 201 Pcs. are made from 50% aramide, 50%	300 Nos.	Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-210+/-10% (Ref:C8650)	2.15 Sq. meter per piece
	viscose interlock knitted fabric, GSM-210+/-10% (Ref.C8650) & 99 Pcs. are made from 50% aramide, 50%		Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-210+/-10% (Ref.93031)	2.15 Sq. meter per piece
	viscose interlock knitted fabric, GSM-210+/-10% (Ref.93031)		Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-20.9, GSM-250+/- 10% (Ref.8652)	0.13 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	100 meters per piece
5.	Underwear TEE SHIRTS in nomex (S, M & L)	275 Nos.	Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-210+/- 10% (Ref.93031)	0.90 Sq. meter per piece
			Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-190+/-10% (Ref.B256)	*
			100% Nomex sewing thread 70/2 in natural colour	120 meters per piece
6.	Underwear Top (Long Sleeves) in nomex (XS, M & L)	200 Nos.	Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-190+/- 10% (Ref:B256) Interlock in natural colour 50%	1.78 Sq. meter per piece

			Aramide, 50% viscose knitted fabric, width-20.9, GSM-250+/-10% (Ref:8652)	per piece
			100% Nomex sewing thread 70/2 in natural colour	155 meters per piece
7.	Underwear Balaclavas made in nomex fabric (2 eyes, large opening, small opening)	1536 Nos.	Jersey nomex in natural colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-140+/-10%, (Ref.7122/NAT)	1 1
			100% Aramide, Cote 1x1 in natural colour rib fabric, width-65, GSM-210+/-10% (Ref.8635)	1 1
			100% Nomex sewing thread 70/2 in natural colour	85 meters per piece
8.	Underwear Balaclavas made in nomex fabric with PORCHE embroidery (large opening)	163 Nos.	Jersey nomex in natural colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-140+/-10%, (Ref.7122/NAT)	1 1
			100% Aramide, Cote 1x1 in natural colour rib fabric, width-65, GSM-210+/-10% (Ref.8635)	1 1
			100% Nomex sewing thread 70/2 in natural colour	85 meters per piece
9.	Underwear Balaclavas made in nomex fabric black (large opening & small opening)	285 Nos.	Jersey nomex in natural colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-140+/-10%, (Ref.7122/NAT)	0.13 Sq. meter per piece

Interlock in black colour 50% 0.32 Sq. meter Viscose 50% aramide knitted fabric, width-59, GSM-220+/-10% (Refs8655) 100% Nomex sewing thread 70/2 in natural colour 1400 pair Interlock in navy blue colour 50% Viscose 50% aramide 2 piece 100% Nomex sewing thread 1400 Pair 1400					
fabric, width-59, GSM-220+/- 10% (Ref8655) 100% Nomex sewing thread 70/2 in natural colour 10. Helmet parts in nomex set of two front pads with foam incorporated and stitched (4, 6, 8, 10, 12, 14, 16 & 18) 11. Helmet parts in nomex set of two rear pads with foam incorporated and stitched (4, 6, 8, 10, 12, 14, 16 & 18) 11. Helmet parts in nomex set of two rear pads with foam incorporated and stitched (4, 6, 8, 10, 12, 14, 16 & 18) 12. Helmet parts in nomex top hat with foam incorporated and stitched 1400 Nos. 1400 Nos.				Interlock in black colour 50%	0.32 Sq. meter
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8, 10, 12, 14, 16 & 18) Background		two front pads with foam		50% Viscose 50% aramide	per piece
Foam for front pads 2 pieces per piece 100% Nomex sewing thread 8.00 meters per piece 11. Helmet parts in nomex set of two rear pads with foam incorporated and stitched (4, 6, 8, 10, 12, 14, 16 & 18) 12. Helmet parts in nomex top hat with foam incorporated and stitched 1400 Pair Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref.8632 Kermal) Foam for rear pads 1400 Nos. Interlock in navy blue colour per piece 100% Nomex sewing thread 70/3 in black colour 12. Helmet parts in nomex top hat with foam incorporated and stitched 1400 Nos. Interlock in navy blue colour per piece 100% Nomex sewing thread 70/3 in black colour 12. Foam for top hats 1400 Nos. Interlock in navy blue colour 50% of meters per piece 100% Nomex sewing thread 70/3 in black colour 90.04 Sq. meter 90% Viscose 50% aramide 80% of meters 90% Viscose 50% aramide 80% of meters 90% of mete		incorporated and stitched (4, 6,		knitted fabric, width-59, GSM-	
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The content of two rear pads with foam incorporated and stitched The content of the colour with foam incorporated and stitched The colour colour incorporated and stitched The colour colour colour incorporated and stitched The colour colour colour incorporated and stitched The colour colour colour colour colour incorporated and stitched The colour col				Foam for front pads	2 pieces per
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11. Helmet parts in nomex set of two rear pads with foam incorporated and stitched (4, 6, 8, 10, 12, 14, 16 & 18) 12. Helmet parts in nomex top hat with foam incorporated and stitched 12. Helmet parts in nomex top hat with foam incorporated and stitched 13. Helmet parts in nomex top hat with foam incorporated and stitched 1400 Pair 14				70/3 in black colour	per piece
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incorporated and stitched (4, 6, 8, 10, 12, 14, 16 & 18) Foam for rear pads 100% Nomex sewing thread 70/3 in black colour Helmet parts in nomex top hat with foam incorporated and stitched 1400 Nos. The limit parts in nomex top hat stitched 1400 Nos. The lim		two rear pads with foam		·	•
8, 10, 12, 14, 16 & 18) Foam for rear pads 100% Nomex sewing thread per piece 100% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref.8632 Kermal) Foam for top hats 1 piece per piece		_			
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12. Helmet parts in nomex top hat with foam incorporated and stitched 1400 Nos. Interlock in navy blue colour per piece 150% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref.8632 Kermal) Foam for top hats 1 piece 100% Nomex sewing thread 8.50 meters per piece 1400 Nos. Interlock in navy blue colour 50% Viscose 50% aramide per piece 150% Viscose 50% aramide per piece 150% Viscose 50% aramide per piece				Foam for rear pads	2 pieces per
12. Helmet parts in nomex top hat with foam incorporated and stitched 1400 Nos. Interlock in navy blue colour per piece 1400 Nos. Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref.8632 Kermal) Foam for top hats 1 piece per piece				-	
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with foam incorporated and stitched 50% Viscose 50% aramide per piece knitted fabric, width-59, GSM-230+/-10% (Ref.8632 Kermal) Foam for top hats 1 piece per piece				70/3 in black colour	per piece
stitched knitted fabric, width-59, GSM- 230+/-10% (Ref.8632 Kermal) Foam for top hats 1 piece per piece	12.	Helmet parts in nomex top hat	1400 Nos.	Interlock in navy blue colour	0.04 Sq. meter
Foam for top hats 1 piece per piece		with foam incorporated and		50% Viscose 50% aramide	per piece
Foam for top hats 1 piece per piece		stitched		knitted fabric, width-59, GSM-	
piece				230+/-10% (Ref.8632 Kermal)	
piece				Foam for top hats	1 piece per
				,	
10070 Trotten beving uneder 5.50 meters				100% Nomex sewing thread	3.50 meters

			70/3 in black colour	per piece
13.	Helmet parts in nomex neckroll with foam incorporated and	1400 Nos.	Interlock in navy blue colour 50% Viscose 50% aramide	0.12 Sq. meter per piece
	stitched		knitted fabric, width-59, GSM-230+/-10% (Ref.8632 Kermal)	
			Foam for neckroll	1 piece per piece
			100% Nomex sewing thread 70/3 in black colour	21.00 meters per piece
14.	Helmet parts in nomex set of two covers for cheek pads without foam	1400 pair	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref.8632 Kermal)	0.14 Sq. meter per piece
			100% Nomex sewing thread 70/3 in black colour	8.00 meters per piece
15.	Helmet parts in nomex covers for chin pads without foam	1400 Nos.	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref.8632 Kermal)	0.04 Sq. meter per piece
			100% Nomex sewing thread 70/3 in black colour	3.00 meters per piece
16.	Helmet parts in nomex covers for liner without foam	1400 Nos.	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref.8632 Kermal)	0.04 Sq. meter
			100% Nomex sewing thread 70/3 in black colour	3.00 meters per piece
17.	Bras in nomex fabric (S, M & L)	200 Nos.	Interlock in natural colour 50% Aramide, 50% viscose knitted	1

			fabric, width-20.9, GSM-250+/- 10% (Ref:8652) 95% Aramide 5% aramide/ Lyera Cote 1x1 rib fabric, width- 59, GSM-230+/-10% (Ref:7106/NAT)	0.67 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	70 meters per piece
18.	Over boots in nomex fabric (S, M & L)	100 Nos.	100% Aramide knitted nomex fabric, width-59, GSM-240+/-10% (Ref.F290 Shiny black fabric ST3000) 100% Aramide interlock knitted fabric in natural colour, width-64,	1.38 Sq. meter per piece 1.76 Sq. meter per piece
			GSM-190+/-10% (Ref.B759)	per piece
			100% Nomex sewing thread 40/4 in black colour	137 meters per piece
			Printed non-woven labels SFI 3.3/20	2 pieces per piece
			Nomex zipper in black colour	2 pieces per piece
19.	Shoes Dragster Le Mans Boots (Size 38, 39, 40, 41, 42, 43, 44, 45, 46 & 47)	200 Nos.	100% Aramide knitted nomex fabric, width-59, GSM-240+/-10% (Ref.F290 Shiny black fabric ST3000)	0.46 Sq. meter per piece
			100% Aramide interlock knitted fabric in natural colour, width-64, GSM-190+/-10% (Ref.B759)	1.00 Sq. meter per piece
			50% Aramide 50% viscose	0.40 Sq. meter

			interlock knitted fabric in grey colour, width-59, GSM-230+/-10% (Ref.8632 Kermal) Synthetic sole sheet made of Styrene Butadiene Rubber in red colour of thickness 4mm (14 sheets)	
			100% Nomex sewing thread 40/4 in black colour Printed non-woven labels SFI 3.3/20	96 meters per piece 2 pieces per piece
			Nomex shoe laces in black colour	2 pieces per piece
20.	Gloves Dragster (size 6, 7, 8, 9, 10, 11 & 12)	200 Nos.	100% Aramide interlock knitted fabric in natural colour, width-64, GSM-190+/-10% (Ref:B759)	0.46 Sq. meter per piece
			50% Aramide 50% viscose lining fabric, width-53, GSM-170+/-10% Ref.A501)	0.05 Sq. meter per piece
			100% Aramide Nomex knitted fabric in black colour, width-60, GSM-240+/-10% (Ref.A427)	0.46 Sq. meter per piece
			100% Aramide honeycomb fabric, width-63, GSM-140+/-10% (Ref:7123/NAT)	1
			100% Nomex sewing thread 40/3 in black colour	75 meters per piece
			100% Nomex sewing thread 40/3 in natural colour	45 meters per piece

	100%	Nomex	sewing	thread	10	5 meters	per
	70/2 in 1	natural col	our		pi	ece	
	Printed	non-wove	en label	s SFI	2	pieces	per
	3.3/20				pie	ece	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(43)

Case No.201	M/s Richa & Co., New Delhi	
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/172/AM-09/DES-V	
Ratification of input output norms against Advance Authorisation No.0510222684 dated 24.06.2008.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/23/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Pintuck Jacket with pre hand	3500 Nos.	98% Cotton 2% Lycra	3.10 Sq.
	embroidery made of 98% Cotton 2%		dyed woven fabric, GSM-	meter per
	Lycra dyed woven fabric, GSM-		240+/-10%	piece
	240+/-10%			
2.	Ladies Chemise made of 100%	2360 Nos.	100% Cotton yarn dyed	3.45 Sq.
	Cotton yarn dyed woven fabric,		woven fabric, GSM-65+/-	meter per
	GSM-65+/-10%		10%	piece
3.	Ladies Chemise made of 100%	4800 Nos.	100% Cotton yarn dyed	2.60 Sq.
	Cotton yarn dyed woven fabric,		woven fabric, GSM-65+/-	meter per
	GSM-65+/-10%		10%	piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(44)

Case No.202	M/s Richa & Co., New Delhi	
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/336/AM-09/DES-V	
Ratification of input output norms against Advance Authorisation No.0510228994 dated 08.10.2008.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(45)

	Case No.203	M/s. Viraj Exports Pvt. Ltd., Noida.
	NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/474/AM-07/DES-V
	Re-fixation of input output norms against Advance Authorisation No.0510197920 dated 16.01.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that against the A/L in question firm intends to import "Super Tag VST (Charcoal) and Super Tag VST (Tack)" for the export of "Cotton Powerloom Readymade Garments with Supertag VST, Charcoal & Tack (Dress-Ladies Blouse & Top. It was observed that the literature mentioned by the firm is a security device/anti-theft device and is not a raw material/component/consumables/accessories etc. and these are re-usable and are not essential part of garments. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(46)

(10)	
Case No.204	M/s. Loyal Textiles Mills Ltd., Kovilpatti.
	Ref. received from O/o Textile Commissioner, Mumbai
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/261/AM-10/DES-V
Regarding DGFT Norms Committee Members Visit	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that a technical committee of DGFT was visited in February, 2010 in the production unit of M/s. Loyal Textiles Mills Ltd., Cuddalore for an on the spot study of requirement of dyes and chemicals for production of flame retardant industrial work wears and high visibility fabrics for allowing the same for import under Advance Licence Scheme of Government of India. Later on, a Public Notice No.88 was issued on 27th December, 2011 making necessary amendment in General Note No.5 for Textiles (Product Code:J).

Now, the applicant firm has stated that in order to comply with the enhanced standards of overseas customers, the firm have increased the consumption of flame retardant chemicals, after lot of R&D and also based on the recommendation of the German chemical manufacturer and grant the input output norms, as requested by the firm, by exempting their case from the General Note restriction of 26%. The firm propose to depute a technical team to visit their production unit to conduct a study and also scrutinise their consumption records.

Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided that the request of the applicant firm will be consider when all the technical members of the Norms Committee will be present. It was decided to defer the case for re-listing on 21.06.2012.